

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).31831-31832/2013

(From the judgement and order dated 19/08/2013 in WP No.5337/2013 dated 09/09/2013 in RP No.485/2013,WP No.5337/2013 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

RAM YASH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief)

Date: 18/10/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s)

Mrs. Shobha Dikshit, Sr. Adv.
Mr. Pradeep Misra, Adv.
Mr. Daleep Dhayani, Adv.
Mr. Suraj Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice returnable in ten weeks.

In the meantime, operation of impugned order dated 19.08.2013 shall remain stayed.

[Neeta]
Sr. P.A.

[Usha Sharma]
Court Master